

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32118/2026 BLAPL/11038/2026	AJIT SAHANI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000029/2026	
2	D-BLAPL/32122/2026	GURU KHILLO VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /248 /2025 0 //	AOD20240000239C202600047
3	D-BLAPL/32123/2026 BLAPL/11021/2026	PRAMOD NAIK @ CHHOTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAJARAJNAGAR /193 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000068/2026	
4	D-BLAPL/32131/2026	MANTU @PITAMBAR RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /101 /2026 0 //	AOR20220001487C202600151
5	D-BLAPL/32133/2026	BRUNDA KHILLO VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /76 /2023 0 //	AOR20220000211C202600033
6	D-BLAPL/32134/2026	ANU @ ANANDA MALLICK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	PIPLI /377 /2025 0 //	
7	D-BLAPL/32137/2026	AJIT KUMAR SATHUA VS STATE OF ODISHA	ARIJEET MISHRA VS	ITAMATI /354 /2026 0 //	
8	D-BLAPL/32142/2026	DUSMANTA KUMAR MUDULI @ DUSMANTA MUDULI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	INFOCITY PS /504 /2025 0 //	
9	D-BLAPL/32143/2026	SUNIL @SUSHIL KUMAR DAKUA VS STATE OF ODISHA	PRANAYA SWAIN VS	KANTAMAL /52 /2015 0 //	AOD20250001270C202600016
10	D-BLAPL/32146/2026	UMMER M VS STATE OF ODISHA	SIMSON JENA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /37 /2026 0 //	
11	D-BLAPL/32150/2026	ARJUN MADIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /121 /2026 0 //	

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12	D-BLAPL/32151/2026	BISWANATH KHEMUNDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /277 /2026 () //	
13	D-BLAPL/32152/2026	RUKDHAR SAGARIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /121 /2026 () //	
14	D-BLAPL/32153/2026	KALIA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /238 /2026 () //	AOD20240000364C202600246
15	D-BLAPL/32154/2026	MD.SALMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /181 /2026 () //	AOR20220003722C202600197
16	D-BLAPL/32155/2026	MD.ARMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /181 /2026 () //	AOR20220003722C202600198
17	D-BLAPL/32157/2026	RAJU SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 () //	
18	D-BLAPL/32158/2026	SHARIF MOHAMMAD KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR TOWN /371 /2026 () //	
19	D-BLAPL/32159/2026	ASHUTOSH RANA @ ASHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 () //	
20	D-BLAPL/32169/2026	PRATAP KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
21	D-BLAPL/32170/2026	SATAM PATTANAIK@PATNAIK VS STATE OF ODISHA	ABHISHEK DASH VS	INDUASTRIAL,NISA /358 /2026 () //	AOD20240000186C202600082
22	D-BLAPL/32171/2026	ABILMON K.A. VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
23	D-BLAPL/32172/2026	RAJKISHORE DAS @RAJU DAS	DEBIDUTTA MOHAPATRA	ASTARANGA /177 /2021	AOD20220004576C202600121

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32175/2026	JITENDRA SWAIN	BISWABHUSAN DAS	NCB BHUBANESWAR /9 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
25	D-BLAPL/32185/2026	BHABASINDHU MOHANTA	ANIMA KUMARI DEI	JHARPOKHARIA /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32201/2026	MANGULU MAJHI	SRIKANTA MAHUNTA	PADMAPUR /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32208/2026	SASHIKANTA SETHI	JAJATI KESHARI KHUNTIA	BALASORE TOWN /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32212/2026	PANCHANAN MALLICK @ PANCHANANA	PRAVASH CHANDRA JENA	MAHANGA /388 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32213/2026	CHINTU @ SMRUTI RANJAN SETHI	SATYAJEET ROUT	SAMAL /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32222/2026	BADRI TRINATH RAO @ B. TRINATH RAO	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32226/2026	RAVINDHRA BABU @ Y.RABINDRA BABU	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32227/2026	ARABINDA MOHANTY	DILLIP KUMAR RAY	BALASORE VIGILANCE /25 /2026	AOR20220001556C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32230/2026	V. SATYANARAYANA @ VULLA SATYANARAYAN	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /421 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32231/2026	PRADIP PARIDA @ PRADEEP PARIDA	JYOTIRMAYA SAHOO	DHARAKOT PS /230 /2024	
		VS	VS	()	

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35	D-BLAPL/32233/2026	STATE OF ODISHA PEELA LOKHANAD @ P. LOKANATH @ SURIYA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /421 /2025 ()	
36	D-BLAPL/32234/2026	STATE OF ODISHA MANOJ KUMAR NAIK @ MANOJ NAIK VS	DEEPAK RANJAN PARIDA VS	// RAYAGADA TOWN /184 /2026 ()	
37	D-BLAPL/32236/2026	STATE OF ODISHA INDRA KUMAR VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
38	D-BLAPL/32238/2026	STATE OF ODISHA SIBABRATA SWAIN @ SUBRAT @ DUDUL VS	PRASANTA KUMAR NANDA VS	// BADAGODA P.S. /556 /2025 ()	
39	D-BLAPL/32246/2026	STATE OF ODISHA RANJAN RAJHANSA VS	BIBHUTI BHUSHAN KUMBHAR VS	// BIRMAHARAJPUR /7 /2025 ()	AOR20230001126C202600020
40	D-BLAPL/32250/2026	STATE OF ODISHA ABHAYA NANDA PANDA VS	SUSHANTA KUMAR JOSHI VS	// KOMNA PS /290 /2026 ()	
41	D-BLAPL/32251/2026	STATE OF ODISHA SHYAM BIHARI YADAV VS	BHARAT BHUSAN ROUTRAY VS	// JHARSUGUDA GRPS /55 /2025 ()	
42	D-BLAPL/32252/2026	STATE OF ODISHA BIBEK BARAL @ PAPU VS	RAJIB BIHARI MISHRA VS	// SATYABADI /129 /2026 ()	
43	D-BLAPL/32254/2026	STATE OF ODISHA SK. RAJA @ SK. MUSTAFA VS	BHARAT BHUSAN ROUTRAY VS	// SECTOR-19 /143 /2025 ()	
44	D-BLAPL/32257/2026	STATE OF ODISHA SANIL KANDI VS	RAJIB BIHARI MISHRA VS	// PIPLI /73 /2026 ()	
45	D-BLAPL/32261/2026	STATE OF ODISHA PINKU @ ASISH KUMAR SWAIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// BERHAMPUR /112 /2025 () //	AOR20220000925C202600080

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46	D-BLAPL/32265/2026	SK RAHEMAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /288 /2026 () //	AOR20220002787C202600147
47	D-BLAPL/32266/2026	NISADRAJ DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TIKABALI /191 /2026 () //	
48	D-BLAPL/32268/2026	BABULI@GANESWAR NAIK@GANESH NAIK@TUNASURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	BADSAHI /225 /2025 () //	AOR20220001245C202600045
49	D-BLAPL/32273/2026	ARUN MAHTO VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	SPL.TASK FORCE /12 /2024 () //	
50	D-CMAPL/49449/2026	MAA MANIKESWARI DEVI BIJE, BHAWANIPATNA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// () //	
51	D-CMP/49442/2026 CMP/1797/2026	BINAPANI DAS VS MAGUNI CHARAN MOHANTY	DEEPALI MAHAPATRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha)	
52	D-CMP/49501/2026	REVATA TOWER AND ESTATE PVT.LTD., BBSR VS SARASWATI SAHOO	SHIB SHANKAR MOHANTY, K. PATEL, K. BARUA, K. CHANDRAKANTHA AMIT PRASAD BOSE VS	// () //	
53	D-CMP/49551/2026	JAGADAMBA PRASAD @ DANGRI VS UMASHANKAR DANGRI	DHANANJAYA MUND VS	// () //	AOR20220001492C202600255
54	D-CMP/49562/2026	SRI SRI RAMJI MAHAPRABHU BIJE, SAMBALPUR VS M/S. ORIENT PAPER MILLS LTD., SAMBALPUR	SUNKURU SUDHAKAR RAO (SR. ADV.) VS	// () //	
55	D-CMP/49571/2026	TIKERAM BAG VS BANITA NAG	PRAMODA KUMAR MISHRA VS	// () //	
56	D-CMP/49635/2026	RABINDRA NATH KAR VS BIMALA MAHARANA	ATMAJIT MANMITH DAS VS	// () //	
57	D-CMP/49653/2026	BHAGABAT BHOI	KARUNAKAR RATH	//	

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		VS	VS	0	
		SHANTILATA BEWA		//	
58	D-CMP/49712/2026	ASIT KUMAR RAY	MAHENDRA BIHARI KAR	//	
		VS	VS	0	
		ORISSA HINDU RELIGIOUS ENDOWMENT COMMISSIONER, BHUBANESWAR		//	
59	D-CONTC/49445/2026	GOURANGA CHARAN MOHANTY	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN, COMM.-CUM-SECRETARY, SC AND ST DEVELOPMENT DEPT., KHORDHA		//	
60	D-CONTC/49448/2026	BASUDEV SHG, TERAMANPUR, RAHAMA, JAGATSINGHPUR	ADV.	//	
		VS	VS	0	
		J.SONAL, COLLECTOR, JAGATSINGHPUR		//	
61	D-CONTC/49450/2026	NILIMA MAHASANGHA, RAGHUNATHPUR, JAGATSINGHPUR	ADV.	//	
		VS	VS	0	
		J.SONAL, COLLECTOR, JAGATSINGHPUR		//	
62	D-CONTC/49451/2026	MOTHER TERESA SHG, JANAPAL, KUJANG, JAGATSINGHPUR	ADV.	//	
		VS	VS	0	
		J.SONAL, COLLECTOR, JAGATSINGHPUR		//	
63	D-CONTC/49473/2026	DIBENDU SEKHAR NAYAK	ADV.	//	
		VS	VS	0	
		T.P.RAKESH, M.D., POTANGI LAMPCS, KORAPUT		//	
64	D-CONTC/49486/2026	NARMADA KUMARI DALAI	AMLANJYOTI ROUT	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
65	D-CONTC/49495/2026	BAPUJI KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
66	D-CONTC/49499/2026	MAGUNI MALIK	ADV	//	AOR20220001600C202600329
		VS	VS	0	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
67	D-CONTC/49521/2026	TAAPOI SAMAL	ADV.	//	
		VS	VS	0	
		MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR		//	
68	D-CONTC/49523/2026	PRAFULLA KUMAR SAHU	ADV.	//	
		VS	VS	0	

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69	D-CONTC/49525/2026	DR.ARABINDA KUMAR PADHEE, IAS GOBARDHAN PATRA VS SHUBHA SARMA, IAS	ADV. VS	// // 0	
70	D-CONTC/49533/2026	DINABANDHU PARIDA VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
71	D-CONTC/49535/2026	BULU BARIK VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
72	D-CONTC/49548/2026	SARANGADHAR SAHOO VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
73	D-CONTC/49552/2026	RAJESH SETH VS CHINMAYEE KANHAR, REGISTRAR BERHAMPUR UNIVERSITY	ADV VS	// 0 //	AOD20240000338C202600215
74	D-CONTC/49553/2026	SUMATI SAHU VS YOGESH BAHADUR KHURANIA, DIRECTOR GENERAL OF POLICE, CUTTACK	ADV. VS	// 0 //	
75	D-CONTC/49559/2026	AJAYA CHANDRA MUDULI VS VINAYA TOSH MISHRA, I.P.S	AJAYA KUMAR PRADHAN VS	// 0 //	
76	D-CONTC/49575/2026	MRUTUNJAYA SAHU VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
77	D-CONTC/49582/2026	BIJAYA KUMAR JIT VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //	
78	D-CONTC/49587/2026	PRASANTA KUMAR BISWAL VS J.SONAL, IAS, COLLECTOR AND DIST.MAGAISTRATE, JAGATSINGHPUR	ADV. VS	// 0 //	
79	D-CONTC/49596/2026	PRIYABRATA SWAIN VS J.SONAL, IAS, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR	ADV. VS	// 0 //	

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80	D-CONTC/49619/2026	NIKUNJA KISHOR SWAIN VS SHREE BIKASH RANJAN, TAHASILDAR, BALIKUDA	ADV. VS	// 0 //	
81	D-CONTC/49623/2026	GAJENDRA DAS VS AMBAR KUMAR KAR, OAS, COLLECTOR, JAJPUR	SASHIBHUSAN DAS VS	// 0 //	
82	D-CONTC/49707/2026	SMRUTI RANJAN MOHANTY VS DR.SUNIL KUMAR AGRAWAL, SUPDT. OF SARDAR VALLAVBHAI PATEL POST GRADUATE/INSTITUTE OF PAEDIATRICS	ADV. VS	// 0	
83	D-CRLA/32124/2026	OMM MOHARANA VS STATE OF ODISHA	SEEWA RANJAN MALLICK VS	ATHGARH /224 /2026 0 //	
84	D-CRLA/32207/2026	BIBHU@BIBHUTI DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALICHANDRAPUR /254 /2019 0 //	
85	D-CRLA/32228/2026	SIGIPURAM BUDU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /105 /2023 0 //	
86	D-CRLA/32229/2026	BRUNDABAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (CHATRAPUR) /194 /2020 0 //	
87	D-CRLA/32239/2026	MUNA BEHERA VS STATE OF ODISHA	MANASI MOHAPATRA VS	DHARMASALA /410 /2024 0 //	
88	D-CRLA/32275/2026	DHANIA @ DHANESWAR DALAI VS STATE OF ODISHA	SATYABRATA DASH VS	BARI RAMCHANDRAPUR /121 /2018 0 //	
89	D-CRLA/32277/2026	UANSHU PODH ALIAS UANSU PODH VS STATE OF ODISHA	Suryakanta Dwibedi VS	// 0 //	AOR20220001245C202600048
90	D-CRLA/32278/2026	SK HALIM VS STATE OF ODISHA	Suryakanta Dwibedi VS	// 0 //	AOR20220001245C202600049
91	D-CRLLP/32205/2026	ASHRITA TIRKEY	GHANASHYAM NAMTOAR	// 0	

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		VS	VS	()	
		JOHN MINZ		//	
92	D-CRLLP/32218/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS ,S.C.VIGILANCE	BALASORE VIGILANCE /43 /2017	AOR20220001542C202600018
		VS	VS	()	
		SUBRAT KUMAR PATRA		//	
93	D-CRLLP/32221/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	SAMBALPUR VIGILANCE /41 /2008	AOR20220001542C202600019
		VS	VS	()	
		KABIRAJ BARAD		//	
94	D-CRLMA/32247/2026	SASMITA SWAIN	KUMAR PRAJWAL	JENAPUR /90 /2023	AOD20240000427C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/32138/2026	RANJULATA SABAT	BHARATI DASH	BARGARH /231 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/32144/2026	BISWARANJAN SAHOO	SUMIT KUMAR MOHANTY	BADAMBADI /260 /2025	AOR20220003068C202600056
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/32148/2026	SUBHAPRAKASH SWAIN	ASHOK KUMAR BEHERA	KUJANGA /121 /2025	
	CRLMC/3899/2026	VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)	
		STATE OF ODISHA		JJC/0000014/2025	
98	D-CRLMC/32149/2026	LINGARAJ SAHOO @ LINGAN	PRABHAT KUMAR DASH	DHAMNAGAR /438 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/32160/2026	MONALISA @ MONALESHA MOHANTY	BYOMAKESH TRIPATHY	CHHEND /260 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/32164/2026	SUSANTA KUMAR PATRA	ASHISH KUMAR MEHER	SPECIAL CRIME UNIT /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/32165/2026	DEBASISH PALTA@DEBASIS PALATA	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		SUBRAT MALLICK		//	
102	D-CRLMC/32182/2026	DIBYA RANJAN SARANGI	SANKET KANUNGO	MAHILA P.S. BUXIBAZAR /18 /2022	
		VS	VS	()	

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103	D-CRLMC/32184/2026	STATE OF ODISHA PRIYANKA AGARWAL VS	RUDRA NARAYAN PARIJA VS	// / /0 ()	
104	D-CRLMC/32186/2026	STATE OF ODISHA PRIYANKA AGARWAL VS	RUDRA NARAYAN PARIJA VS	// / /0 ()	
105	D-CRLMC/32187/2026	STATE OF ODISHA PRIYANKA AGARWAL VS	RUDRA NARAYAN PARIJA VS	// / /0 ()	
106	D-CRLMC/32188/2026	STATE OF ODISHA KUMAR@GOURANGA KUMAR SAHU@GOURANGA VS	SANJANTA KUMAR BARAL VS	// ATHGARH /190 /2025 ()	AOR20220001297C202600235
107	D-CRLMC/32200/2026	STATE OF ODISHA SAMARENDRA @ SOUMYARANJAN JENA VS	NITYANANDA MOHAPATRA VS	// MARINE KASIA /36 /2018 ()	
108	D-CRLMC/32202/2026	STATE OF ODISHA PADAN DALEI VS	ASIT KUMAR JENA VS	// JENAPUR /172 /2026 ()	
109	D-CRLMC/32206/2026	STATE OF ODISHA SUNIL KUMAR CHUALSINGH VS	SANTOSH KUMAR DASH VS	// CHANDAKA P.S. /132 /2026 ()	
110	D-CRLMC/32215/2026	STATE OF ODISHA MITU @ PRASANTA PRADHAN VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /219 /2020 ()	
111	D-CRLMC/32232/2026	STATE OF ODISHA RAJENDRA KUMAR PRUSTY VS	BIKRAM KESHARI RAJ VS	// BHUBANESWAR CBI /7 /2024 ()	
112	D-CRLMC/32235/2026	REPUBLIC OF INDIA (CBI) AKASH NAG VS	BISWAJIT NAYAK VS	// DUNGURIPALI /143 /2020 ()	
113	D-CRLMC/32253/2026	STATE OF ODISHA ARABINDA PRASAD NANDA VS	AMITAV TRIPATHY VS	// / /0 ()	
		SUDHEERENDRA KUMAR NAYAK		//	

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114	D-CRLMC/32256/2026	MANISH KUMAR JENA VS STATE OF ODISHA	PARSURAM PANDA VS	BHAWANIPATNA TOWN /26 /2022 () //	
115	D-CRLMC/32262/2026	BHARATI CHAKRA VS STATE OF ODISHA	RAMDAS ACHARY VS	GHASIPURA /216 /2021 () //	
116	D-CRLMC/32263/2026	MOTILAL NAG VS STATE OF ODISHA	BINOD KUMAR HATI VS	BELPARA /62 /2016 () //	
117	D-CRLMC/32269/2026	SIBANANDA ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	KEONJHAR TOWN /563 /2025 () //	
118	D-CRLMC/32276/2026	LAXMIKANTA MALLICK VS STATE OF ODISHA	ARYA TRIPATHY VS	// () //	AOD20220004423C202600034
119	D-CRLMP/32120/2026	B.M., BALASORE, BHADRAK, COOPERATIVE BANK, VS STATE OF ODISHA	BHADRAKAR NAYAK VS	//0 () //	
120	D-CRLMP/32156/2026	LAXMIPRIYA MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /684 /2026 () //	AOD20260000401C202600036
121	D-CRLMP/32167/2026	GAYATRI PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 () //	
122	D-CRLMP/32189/2026	AKSHYA KUMAR PARHI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	//0 () //	
123	D-CRLMP/32209/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //	
124	D-CRLMP/32210/2026	LIPINA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //	
125	D-CRLMP/32214/2026	LATA SETHY	AMBIKA PRASAD RAY	//0	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-CRLMP/32216/2026	MANARANJAN @ MANORANJAN KHATUA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-CRLMP/32219/2026	SIBANI DAS	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-CRLMP/32237/2026	THE SINGHASANA, KHORDHA	NIKUNJA KUMAR ROUT	/ /0	
		VS	VS	0	
		D.G. OF POLICE, ODISHA, CUTTACK		//	
129	D-CRLMP/32241/2026	ANIL BALIARSINGH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-CRLMP/32248/2026	BIKRAM PATRA	PRASANTA KUMAR SAHOO	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-CRLMP/32260/2026	ABHAYA CHARAN CHOUDHURY	KASHINATH PATTANAIAK	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-CRLMP/32272/2026	SOMANATH BEHERA	KUMAR PRAJWAL	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-CRLREV/32183/2026	SRI BUDHI KENDULAI THAKURANI BIJE, REYPU	PRASANTA KUMAR SATAPATHY	/ /0	
		VS	VS	0	
		SUB DIVISIONAL MAGISTRATE, JAGATSINGHPUR		//	
134	D-CRLREV/32192/2026	TIKESWAR BHOI	BIJAYA KUMAR RAGADA	JHARBANDH /41 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-CRLREV/32211/2026	NARAN PARIDA	KABIRAJ PRADHAN	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-CRLREV/32240/2026	NETRANANDA NAYAK	NIRANJAN LENKA	/ /0	
		VS	VS	0	

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137	D-FAO/49688/2026	MAMATA NAYAK BISHNUPRIYA DAS VS UNION OF INDIA	SUVEN KUMAR PANI VS	// // ()	
138	D-JCRLA/32129/2026 JCRLA/263/2026	CHITRASEN PALAKIA@CHITRA VS STATE OF ODISHA	ADV. VS	AMBADOLA /24 /2023 SPECIAL JUDGE (POCSO), RAYAGADA(Rayagada) TR/0000004/2023	
139	D-JCRLA/32130/2026 JCRLA/264/2026	DEEPAK NAYAK VS STATE OF ODISHA	ADV. VS	RAYAGADA TOWN /431 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000076/2025	
140	D-JCRLA/32177/2026 JCRLA/265/2026	PECHA@SUBAN MUNDA VS STATE OF ODISHA	ADV. VS	KARANJIA /39 /2019 A.D.J.,KARANJIA(Mayurbhanj) ST/0000062/2019	
141	D-JCRLA/32178/2026 JCRLA/266/2026	PRASANNA KUMAR BARIK VS STATE OF ODISHA	ADV. VS	PANDAPADA /143 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000027/2024	
142	D-JCRLA/32179/2026 JCRLA/267/2026	TIMA MAHURIA VS STATE OF ODISHA	ADV. VS	KAPTIPADA /111 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000240/2025	
143	D-LAA/49651/2026	M/S. INDIAN OIL CORPORATION LIMITED, BHUBANESHWAR VS SHANTANU KUMAR DAS	SWARAJIT MOHANTY VS	// ()	
144	D-MACA/49482/2026	MANAGER, NEW INDIA ASSURANCE CO.LTD., GANJAM VS GITANJALI PARIDA	SMITIA SUNDAR KANUNGO VS	// ()	
145	D-MACA/49491/2026	M/S. ORIENTAL INSURANCE CO.LTD., NEW DELHI VS SAKUNTALA ROUT	IRMJHIMBALA PATI VS	// ()	
146	D-MACA/49497/2026	THE MANAGER CLAIM (TIP), THE ORIENTAL INSURANCE CO.LTD., KANAKPUR VS SABITRI SAHU	ANISATUL KAMAL VS	// ()	
147	D-MACA/49529/2026	THE MANAGER (LEGAL), HDFC GENERAL INSURANCE CO.LTD., ROURKELA VS RAJKISHORE LAKRA	DEBOMALYAN VS	// ()	

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148	D-MACA/49531/2026	MANAGER (LEGAL), HDFC GENERAL INSURANCE CO. LTD. VS SUKURMUNI MUNDA	CHITRA SINGH VS BIJOY DASMOHAPATRA	// 0 //	
149	D-MACA/49532/2026	NATIONAL INSURANCE CO. LTD. VS LIPIKA SAHU	BIJOY DASMOHAPATRA VS LALIT MOHAN MOHANTY	// 0 //	
150	D-MACA/49629/2026	BIRANCHI NARAYAN SAHOO VS PARIJA PRIYADARSHI	LALIT MOHAN MOHANTY VS RAJA LALIT MOHAN	// 0 //	
151	D-MACA/49690/2026	P. BISWANATH PATRA VS D. SIBSANKAR PATRO	RAJA LALIT MOHAN VS PABITRA KUMAR NAYAK	// 0 //	AOR20220003661C202600003
152	D-MATA/49706/2026	BRAJESH KUMAR MALIK VS SANGHAMITRA MALIK	PABITRA KUMAR NAYAK VS RUCHI RAJGARHIA	// 0 //	
153	D-RPFAM/49460/2026	RAKESH KUMAR MAHATO @ RAKESH MAHATO VS NILAM KUMARI @ NEELAM KUMARI	RUCHI RAJGARHIA VS DEBASISH SAMAL	// 0 //	
154	D-RPFAM/49475/2026	BASANTA KUMAR PALTASINGH VS BISWASHREE PALTASINGH	DEBASISH SAMAL VS PRAGNAYA NANDA PATTNAIK	// 0 //	
155	D-RSA/49546/2026	MARKANDA SAHOO VS KANAKLATA RAY	PRAGNAYA NANDA PATTNAIK VS BISWAMBAR MOHANTY	// 0 //	
156	D-RSA/49578/2026	MINAKETAN BARIHA VS PARI BARIHA	BISWAMBAR MOHANTY VS DEBAKANT MOHANTY	// 0 //	
157	D-RSA/49614/2026	BASUDEV SINGH VS BIJAYLAXMI SAMANTARAY	DEBAKANT MOHANTY VS ARUN KUMAR DAS	// 0 //	
158	D-RSA/49645/2026	PARBATI TRADERS, POTAPOKHARI, CUTTACK VS M/S. B.K.JENA AND ASSOCIATES, JAGATSINGHPUR	ARUN KUMAR DAS VS GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	// 0 //	
159	D-RVWPET/49490/2026	UNION OF INDIA	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)		

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		VS	VS	0	
		KALINDI CHARAN MOHAPATRA		//	
160	D-SAO/49666/2026	SAMUEL BASANT BAZROY	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		KOLHA SAHOO		//	
161	D-TRP(C)/49465/2026	MONALISA SAHOO	LAXMAN PRADHAN	//	
		VS	VS	0	
		SUBRAT SAHOO		//	
162	D-TRPCRL/32271/2026	JATINDRA PATEL @ JATINDRA KUMAR PATEL	JUGALA KISHORE PANDA	LAXMIJORE /30 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WA/49489/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000172C202600338
		VS	VS	0	
		JAYRAM JENA		//	
164	D-WA/49679/2026	SUNITA DASH @TRIPATHY	GOUTAM KUMAR ACHARYA, SR.ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/49428/2026	HAREKRUSHNA SAHOO	PRABODHA CHANDRA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/49429/2026	SUSMITA DAS	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
167	D-WP(C)/49430/2026	FAKIRAMOHAN SAHU	SARBESWAR SAHOO	//	AOD20220004505C202600122
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/49431/2026	KHAGESWAR SAHU	SARBESWAR SAHOO	//	AOD20220004505C202600121
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/49432/2026	SURENDRA SAHU	SARBESWAR SAHOO	//	AOD20220004505C202600119
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/49433/2026	CHHOTU PRASAD	ASISH MISHRA	//	
	WP(C)/34023/2026	VS	VS	0	

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171	D-WP(C)/49434/2026	STATE OF ODISHA SURENDRA SAHU VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202600118
172	D-WP(C)/49435/2026	STATE OF ODISHA DUKHABANDHU SAHU VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202600117
173	D-WP(C)/49436/2026	STATE OF ODISHA DUKHABANDHU SAHU VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202600116
174	D-WP(C)/49437/2026	STATE OF ODISHA PRATIMA PANI VS	DEEPAK KUMAR PANI VS	// // 0	AOR20220001490C202600023
175	D-WP(C)/49438/2026 WP(C)/34040/2026	STATE OF ODISHA GANGA SAHU VS	ASISH MISHRA VS	// // 0	
176	D-WP(C)/49439/2026 WP(C)/34039/2026	STATE OF ODISHA JAMUNA SAHU VS	ASISH MISHRA VS	// // 0	
177	D-WP(C)/49440/2026	STATE OF ODISHA SANJAY KUMAR PANIGRAHI VS	SWADHIN KESARI SINGH VS	// // 0	AOR20220001445C202600242
178	D-WP(C)/49441/2026 WP(C)/34124/2026	STATE OF ODISHA PAIRUDDIN KHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
179	D-WP(C)/49443/2026	STATE OF ODISHA NARAYAN MISHRA VS	KOUSIK ANANDA GURU VS	// // 0	
180	D-WP(C)/49444/2026	STATE OF ODISHA BHARATI PATTHAIK VS	DR.PURUSOTTAM CHULI VS	// // 0	
181	D-WP(C)/49446/2026 WP(C)/34001/2026	STATE OF ODISHA BALAKRUSHNA PATHI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// // 0 //	AOD20220004576C202600120

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182	D-WP(C)/49447/2026	BISWAJIT MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS VS	// 0 //	
183	D-WP(C)/49452/2026	KALPANA SUNANI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS VS	// 0 //	AOD20220003503C202600069
184	D-WP(C)/49453/2026	SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KESKINJHAR VS PURNA CHANDRA RANSINGH	BISWAJIT MOHAPATRA VS VS	// 0 //	LOD20240000200C202600341
185	D-WP(C)/49454/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS VS	// 0 //	
186	D-WP(C)/49455/2026	SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KESKINJHAR VS KAPIL NAYAK	BISWAJIT MOHAPATRA VS VS	// 0 //	LOD20240000194C202600367
187	D-WP(C)/49456/2026	GUPTA CHARAN HARIJAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
188	D-WP(C)/49457/2026	SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KESKINJHAR VS SRIDHAR SAHOO	BISWAJIT MOHAPATRA VS VS	// 0 //	LOD20240000200C202600342
189	D-WP(C)/49458/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KESKINJHAR VS NIRANJAN PANDA	BISWAJIT MOHAPATRA VS VS	// 0 //	LOD20240000172C202600339
190	D-WP(C)/49459/2026	SUJIT KUMAR SUBUDHI @ SUJIT SUBUDHI VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS VS	// 0 //	
191	D-WP(C)/49461/2026	MINATI NAIK VS STATE OF ODISHA	GOURI MOHAN RATH VS VS	// 0 //	AOR20220001651C202600003
192	D-WP(C)/49462/2026	JIGYANSHU SEKHAR SAHOO VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS VS	// 0 //	
193	D-WP(C)/49463/2026	PRADEEP KUMAR SWAIN	ASHISH KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/49464/2026	Dr. HALADHARA SAHU	Dr. HALADHARA SAHU (IN PERSON)	//	LOD20260000073C202600006
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/49466/2026	RAJIB KUMAR SAHU	APARESH BHOI	//	AOR20220001814C202600027
		VS	VS	0	
		THE COLLECTOR CUM ARBITRATOR, NATIONAL HIGHWAY , DEOGARH		//	
196	D-WP(C)/49467/2026	DOCTOR CARE HOSPITAL AND RESEARCH CENTRE, JHARSUGUDA	CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/49468/2026	FALGUNI PATNAIK	ASHISH KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/49469/2026	SATYARANJAN KAR	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KENDRAPARA		//	
199	D-WP(C)/49470/2026	KASINATH SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/49471/2026	ASHOK KUMAR SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/49472/2026	BIPLAB KUMAR JENA	ASHISH KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/49474/2026	SRIKANTA NAYAK	DEEPAK KUMAR MOHAPATRA	//	
	WP(C)/34049/2026	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/49476/2026	KANAK MANJARI BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/49477/2026	M/S.CAMPUS MEDICAL STORE, BARAGARH	ABHAY KHANDELWAL	//	
	WP(C)/34070/2026	VS	VS	0	

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205	D-WP(C)/49478/2026	STATE OF ODISHA BIJAYA KUMAR BHOI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
206	D-WP(C)/49479/2026	STATE OF ODISHA NARENDRA KUMAR SWAIN VS	SAMAPIKA MISHRA VS	// // 0	
207	D-WP(C)/49480/2026	STATE OF ODISHA SHAKTI SINGH VS	SUSIL KUMAR PATTNAIK VS	// // 0	
208	D-WP(C)/49481/2026 WP(C)/34068/2026	STATE OF ODISHA BINOD KUMAR DAS VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
209	D-WP(C)/49483/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK CHITTARANJAN MALLIK VS	UPENDRA KUMAR SAMAL VS	// // 0	
210	D-WP(C)/49484/2026	STATE OF ODISHA SK. MANWAR ALLI VS	SHAMBHU CHARAN NATH SHARMA VS	// // 0	
211	D-WP(C)/49485/2026	STATE OF ODISHA CHINMAYA KUMAR MOHAPATRA VS	PRADIPTA KUMAR SAHOO VS	// // 0	
212	D-WP(C)/49487/2026	STATE OF ODISHA DD BROTHERS RESTAURANT IMFL ON SHOP, BHUBANESHWAR VS	DEBESWANTA MOHANTY VS	// // 0	
213	D-WP(C)/49488/2026	STATE OF ODISHA DR.PRATAP KUMAR DAS VS	TANMAY MISHRA VS	// // 0	
214	D-WP(C)/49492/2026 WP(C)/34104/2026	STATE OF ODISHA GYANA RANJAN DASH VS	SUKANTA KUMAR DALAI VS	// // 0	
215	D-WP(C)/49493/2026	STATE OF ODISHA KAILASH CHANDRA DASH VS	PRAGYAN PARAMITA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/49494/2026 WP(C)/34116/2026	AKANKSHYA ACHARYA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
217	D-WP(C)/49496/2026	SRUTI RANJAN SAHOO VS THE AUTHORIZE OFFICER ICICI BANK LTD.,ICICI BANK TOWER, VADODARA, GUJURAT	ARUNA NAYAK VS	// 0 //	
218	D-WP(C)/49498/2026	DHIRENDRANATH MISHRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/49500/2026	BHASKAR MAJHI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //	
220	D-WP(C)/49502/2026	BISWAJEET TRIPATHY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/49503/2026	SUMITRA BARIK VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //	
222	D-WP(C)/49504/2026	DUKHISHYAM BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// 0 //	
223	D-WP(C)/49505/2026	BANESWAR BERA VS SUB-COLLECTOR, BHADRAK	PRASHANTA KUMAR DAS VS	// 0 //	
224	D-WP(C)/49506/2026	KIRTI CHANDRA BARIK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	// 0 //	AOD20240000170C202600013
225	D-WP(C)/49507/2026	J SABITRI REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	AOD20240000516C202600051
226	D-WP(C)/49508/2026	RABINDRA KUMAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN SAHU VS	// 0 //	
227	D-WP(C)/49509/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWADEV KISHOR KESARI	//	LOD20240000172C202600340

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		VS	VS	0	
228	D-WP(C)/49510/2026	SUDARSAN ROUT		//	
		MANAGING COMMITTEE OF KALYANI HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600187
		VS	VS	0	
229	D-WP(C)/49511/2026	STATE OF ODISHA		//	
		M/S R.K.SONS	SUKANTA KUMAR DALAI	//	AOD20240000306C202600173
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/49512/2026	PRAKASH CHANDRA LENKA	MANOJ KUMAR PANDA	//	AOR20220001626C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49513/2026	MADHUMITA DAS	SASWATA PATNAIK	//	AOD20240001090C202600043
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/49514/2026	M/S.BIRAJA CONSTRUCTION, JAIPUR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/49515/2026	M/S OMTRON POWER SYSTEMS PVT. LTD., BHUBANESWAR	RAJIV NARAYAN ROUT	//	
	WP(C)/34100/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/49516/2026	NIRANJAN MOHAPATRA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/34091/2026	VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49517/2026	MANAS RANJAN DASH	DURGESH NARAYAN RATH	//	AOD20240000338C202600214
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
236	D-WP(C)/49518/2026	BIRANCHI SINGH	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49519/2026	SANKAR SASMAL	RAMAKANTA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49520/2026	MANAS RANJAN CHAND	SANJAY KUMAR PATRA	//	
		VS	VS	0	

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239	D-WP(C)/49522/2026	ENAGIC INDIA KANGEN WATER PVT.LTD., KARNATAKA SUSAMA SAMAL VS STATE OF ODISHA	SUCHISMITA SARANGI VS	// // 0 //	
240	D-WP(C)/49524/2026	M/S SAUBHAGYA RANJAN MISHRA, KHORDA VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
241	D-WP(C)/49526/2026	DHRUBA PRASAD NAYAK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //	
242	D-WP(C)/49527/2026	ARUN KUMAR SAHANI VS UNION OF INDIA	CHAKRADHAR SINGH VS	// 0 //	
243	D-WP(C)/49528/2026	GHANASHYAM OJHA VS ADDI. CHIEF SECRETARY TO GOVT., GENERAL ADMIN. AND PERSONAL GRIEVANCE DEPARTMENT, BHUBANESWAR	SAIBRATA RATH VS	// 0	
244	D-WP(C)/49530/2026	NEERAJ SHUVAM LAKRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
245	D-WP(C)/49534/2026	M/S.NARAYANI RICE MILL, BHUBANESWAR VS INDIAN BANK, ZONAL MANAGER, AMBAPUA, BERHAMPUR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //	
246	D-WP(C)/49536/2026	JYOSHNNARANI PATI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
247	D-WP(C)/49537/2026	RATNA MANJARI PRUSTY VS UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //	
248	D-WP(C)/49538/2026	SURENDRA BHOSAGAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600317
249	D-WP(C)/49539/2026	DIBYA PADHAN VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	AOD20250001139C202600035

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250	D-WP(C)/49540/2026	M/S SHREE JAGANNATH ENGINEERING VS ASSISTANT COMMISSIONER, ANGUL	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600107
251	D-WP(C)/49541/2026	SANGITA KUMARI ROY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600149
252	D-WP(C)/49542/2026	FAKIRAMOHAN SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //	AOD20220004505C202600123
253	D-WP(C)/49543/2026	DEBASIS ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600157
254	D-WP(C)/49544/2026	PRADIP DAS VS COLLECTOR AND DIST MAGISTRATE, DHENKANAL	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600259
255	D-WP(C)/49545/2026	SRIMANTA SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //	AOD20220004505C202600124
256	D-WP(C)/49547/2026	KUNTALA SETHI VS COLLECTOR, KHURDA	ANSHUMAN DAS VS	// 0 //	
257	D-WP(C)/49549/2026	SRIKANTA BARIK VS COLLECTOR, KEONJHAR	ANSHUMAN DAS VS	// 0 //	
258	D-WP(C)/49550/2026	PRASHANTA KUMAR JENA VS COLLECTOR, KEONJHAR	ANSHUMAN DAS VS	// 0 //	
259	D-WP(C)/49554/2026	SRIMANTA SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //	AOD20220004505C202600126
260	D-WP(C)/49555/2026	PARMESWAR BARIK VS COLLECTOR, KEONJHAR	ANSHUMAN DAS VS	// 0 //	
261	D-WP(C)/49556/2026	MALIYA NAYAK	INDRAMANI SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49557/2026	RAJKISHOR SAHU	SARBESWAR SAHOO	//	AOD20220004505C202600127
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49558/2026	GELHAMANI BISWAL	SARBESWAR SAHOO	//	AOD20220004505C202600128
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/49560/2026	DHOBANI @ DHOBUNI MALLICK	JITENDRA SAMANTARAY	//	
		VS	VS	0	
		ICICI BANK LTD., GANJAM		//	
265	D-WP(C)/49561/2026	ISLUM KHAN	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
266	D-WP(C)/49563/2026	BHAGABAN BISWAL	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49564/2026	M/S MAHAVIR IRON AND STEELS, SUNDARGARH	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
268	D-WP(C)/49565/2026	BHARAT CHARAN BEHERA	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
269	D-WP(C)/49566/2026	DHRUBA CHARAN PATI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49567/2026	GANDHI MALLICK	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49568/2026	SRIKANTA BARIK	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
272	D-WP(C)/49569/2026	M/S SAHOO BROTHERS JEWELLERS, SUNDARGARH	MADHAB LAL AGARWAL	//	
		VS	VS	0	

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273	D-WP(C)/49570/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK SANATAN BEHERA VS	SUBRATA MISHRA VS	// // 0	
274	D-WP(C)/49572/2026	MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK SAMBIT MOHANTY VS	OM SWARUP VS	// // 0	
275	D-WP(C)/49573/2026	PRANGYA SHANTA NALIN KUMAR SAHU VS	SANGRAM JENA VS	// // 0	
276	D-WP(C)/49574/2026	STATE OF ODISHA SARANGADHAR DAS INSTITUTE OF ALLIED MEDICAL SCIENCES VS	MANOJ KUMAR MOHANTY VS	// // 0	
277	D-WP(C)/49576/2026	STATE OF ODISHA JAGABANDHU PUJHARI VS	SIDDHARTH GOUTAM DAS VS	// // 0	
278	D-WP(C)/49577/2026	STATE OF ODISHA TULASI RAM ROUT VS	SANGRAM JENA VS	// // 0	
279	D-WP(C)/49579/2026	STATE OF ODISHA ANANDA SAND VS	MANOJA KUMAR KHUNTIA VS	// // 0	
280	D-WP(C)/49580/2026	STATE OF ODISHA BISWAMBAR GOCHHAYAT VS	MANOJA KUMAR KHUNTIA VS	// // 0	
281	D-WP(C)/49581/2026	STATE OF ODISHA L. RAMESH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
282	D-WP(C)/49583/2026	STATE OF ODISHA KANHU SOREN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
283	D-WP(C)/49584/2026	STATE OF ODISHA IDEAL INSTITUTE OF MEDICAL HEALTH AND SCIENCE VS	MANOJ KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/49585/2026	SAILABALA SAHOO VS STATE OF ODISHA	NIRANJAN PANDA (1) VS	// 0 //	
285	D-WP(C)/49586/2026	SAROJ KUMAR NAHAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
286	D-WP(C)/49588/2026	MD.ZIAUR RAHEMAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
287	D-WP(C)/49589/2026	KHIROD CHANDRA SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
288	D-WP(C)/49590/2026	RAKESH PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
289	D-WP(C)/49591/2026	NARESH KUMAR PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
290	D-WP(C)/49592/2026	CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //	
291	D-WP(C)/49593/2026	RANJAN KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
292	D-WP(C)/49594/2026	DHANESWAR NATHSARMA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
293	D-WP(C)/49595/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
294	D-WP(C)/49597/2026	SESADEB SETHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
295	D-WP(C)/49598/2026	SUKANT KUMAR SAHOO	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49599/2026	SATYABRATA NAIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/49600/2026	PABITRA BISWAL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/49601/2026	THABIRA PADHAN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/49602/2026	AMIYA KUMAR SWAIN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/49603/2026	SILON PATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/49604/2026	ORISSA ENGINEERING COLLEGE, KHURDA	ASWINI PATNAIK	//	
		VS	VS	0	
		THE APPELLATE AUTHORITY, BHUBANESWAR		//	
302	D-WP(C)/49605/2026	INDRAMANI BISWAL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/49606/2026	DURGA PRASAD MALLIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/49607/2026	BISWAJEET SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/49608/2026	NILAMADHAB ROUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/49609/2026	DEEPAK KUMAR PALLAI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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307	D-WP(C)/49610/2026	STATE OF ODISHA LAXMIDHAR LENKA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
308	D-WP(C)/49611/2026	STATE OF ODISHA JUDHISTIR DEHURY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
309	D-WP(C)/49612/2026	STATE OF ODISHA MUNIRAM SAHU VS	MANOJA KUMAR KHUNTIA VS	// // 0	
310	D-WP(C)/49613/2026	STATE OF ODISHA PRATAP CHANDRA BARIK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
311	D-WP(C)/49615/2026	STATE OF ODISHA ASIS KUMAR LENKA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
312	D-WP(C)/49616/2026	STATE OF ODISHA RABINDRA NATH HANSDAH VS	SRIKANTA KU. NATH VS	// // 0	
313	D-WP(C)/49617/2026	STATE OF ODISHA CHITTA RANJAN SAMAL VS	MANOJA KUMAR KHUNTIA VS	// // 0	
314	D-WP(C)/49618/2026	STATE OF ODISHA SUKUL TUDU VS	SRIKANTA KU. NATH VS	// // 0	
315	D-WP(C)/49620/2026	STATE OF ODISHA SATYABRATA MEHER VS	SUBHASREE MOHANTY VS	// // 0	
316	D-WP(C)/49621/2026	STATE OF ODISHA KUNJALATA NAYAK VS	NIRANJAN KUMAR MISHRA VS	// // 0	
317	D-WP(C)/49622/2026	STATE OF ODISHA BANITA MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //	

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318	D-WP(C)/49624/2026	SUBASH CHANDRA GOUDA@SUBASH CHANDRA G	DEBAK RANJAN SUNDARAY	//	
		VS	VS	0	
		GENERAL MANAGER, STATE BANK OF INDIA, MAIN BRANCH, BHUBANESWAR		//	
319	D-WP(C)/49625/2026	PRASHANT PRADHAN	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
320	D-WP(C)/49626/2026	KISHORE CHANDRA SAHOO	PRAMOD KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
321	D-WP(C)/49627/2026	SYAMARANI NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
322	D-WP(C)/49628/2026	BISWAJIT KARAN	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
323	D-WP(C)/49630/2026	ANIL KUMAR MOHINI	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
324	D-WP(C)/49631/2026	BASANTI SAHOO	NIRANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
325	D-WP(C)/49632/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
326	D-WP(C)/49633/2026	NITYANANDA PRADHAN	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
327	D-WP(C)/49634/2026	KHAGESWAR NAYAK	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
328	D-WP(C)/49636/2026	SIMI BOTHALA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
329	D-WP(C)/49637/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/49638/2026	SRICHARAN MISHRA	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/49639/2026	BHARAT BANDHU BISWAL	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/49640/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/49641/2026	RAMDAS SOREN	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/49642/2026	BHOLESWAR PATRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/49643/2026	SUNADHAR SAHU	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/49644/2026	KAILA NANHAR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/49646/2026	M/S UTKAL SUPPLIERS PVT.LTD., GANJAM	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/49647/2026	VIDWAN INSTITUTE OF MEDICAL SCIENCE, KORAPUT	UTAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/49648/2026	CHANDRA SEKHAR SCHOOL OF NURSING, DHENKANAL	UTAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/49649/2026	PRAVATI DAS	TIGMANSHU PATNAIK	//	
		VS	VS	0	

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341	D-WP(C)/49650/2026	STATE OF ODISHA PRAFULLA MOHANTY VS UNION OF INDIA	SWARUP KUMAR PATNAIK VS	// // 0 //	
342	D-WP(C)/49652/2026	SANTANU KUMAR MOHARANA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
343	D-WP(C)/49654/2026	KAMINIBALA MAHALI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202600199
344	D-WP(C)/49655/2026	SRIMANTA SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //	AOD20220004505C202600125
345	D-WP(C)/49656/2026	M/S ANJANINANDAN FILLING STATION VS STATE OF ODISHA	DEEPAK RANJAN BAG VS	// 0 //	AOR20220001307C202600002
346	D-WP(C)/49657/2026	TRILOCHAN BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600216
347	D-WP(C)/49658/2026	SATRUGHNA KHADIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
348	D-WP(C)/49659/2026	MINATI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
349	D-WP(C)/49660/2026	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600217
350	D-WP(C)/49661/2026	RASMITA MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
351	D-WP(C)/49662/2026	KARTIK CHANDRA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600218

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352	D-WP(C)/49663/2026	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS VS	// 0 //	
353	D-WP(C)/49664/2026	UMAKANTA DHAL VS STATE OF ODISHA	Subrata Panda VS VS	// 0 //	AOR20220001729C202600024
354	D-WP(C)/49665/2026	JAGDISH MANDAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS VS	// 0 //	AOR20220001380C202600062
355	D-WP(C)/49667/2026	CHITTARANJAN NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600169
356	D-WP(C)/49668/2026	M/S. MAA TARINI DRINKS VS STATE TAX OFFICER CT AND GST CIRCLE, JAJPUR	SUBASH CHANDRA SAHOO VS VS	// 0 //	AOD20260000595C202600006
357	D-WP(C)/49669/2026	JAGANNATH PANDEY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	
358	D-WP(C)/49670/2026	RATAN MONDAL VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600174
359	D-WP(C)/49671/2026	SABITA DEHURY VS STATE OF ODISHA	MANAS RANJAN DHAL VS VS	// 0 //	
360	D-WP(C)/49672/2026	CHITA RANJAN JENA VS STATE OF ODISHA	Kananbala Roychoudhury VS VS	// 0 //	AOR20220001523C202600173
361	D-WP(C)/49673/2026	BASUDEV PANI VS KENDRAPARA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA	SUKANTA KUMAR NAYAK VS VS	// 0 //	
362	D-WP(C)/49674/2026	RAJ KISHOR MAHAHUD VS STATE OF ODISHA	Kananbala Roychoudhury VS VS	// 0 //	AOR20220001523C202600172
363	D-WP(C)/49675/2026	ALOK TETE	Kananbala Roychoudhury	//	AOR20220001523C202600171

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/49676/2026	KUNJA BIHARI MALLIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/49677/2026	UMESH CHANDRA KANDI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600170
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/49678/2026	RAJENDRA KUMAR PRUSTY	Asutosh Rout	//	AOD20230000737C202600160
		VS	VS	0	
		UNION OF INDIA		//	
367	D-WP(C)/49680/2026	RAJESH KUMAR SAHOO	SUBASH CHANDRA SAHOO	//	AOD20260000595C202600008
		VS	VS	0	
		ASST COMISSIONER TAX		//	
368	D-WP(C)/49681/2026	DILLIP MAHANTA	Pankaj Kumar Sahoo	//	AOR20240000004C202600081
		VS	VS	0	
		THE CHAIRMAN CUM MANAGING DIRECTOR, OMDC CO LTD		//	
369	D-WP(C)/49682/2026	MAHABIR MILK PARLOUR	SUBASH CHANDRA SAHOO	//	AOD20260000595C202600007
		VS	VS	0	
		STATE TAX OFFICER		//	
370	D-WP(C)/49683/2026	AJAYA KUMAR JENA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/49684/2026	SUBHALAXMU BASRALAYA	SUBASH CHANDRA SAHOO	//	AOD20260000595C202600009
		VS	VS	0	
		STATE TAX CT AND GST		//	
372	D-WP(C)/49685/2026	DILIP KUMAR MOHANTY	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		AUTHORIZED OFFICER, KENDRAPARA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA		//	
373	D-WP(C)/49686/2026	SANJIB PRADHAN	RAJALAXMI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/49687/2026	B.C.BHUYAN CONSTRUCTIONS PVT.LTD., BHUBANESHWAR	SOUMY SUMAN BHUYAN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/49689/2026	STATE OF ODISHA LAXMAN MUNDA VS	DURGESH NARAYAN RATH VS	// // 0	
376	D-WP(C)/49691/2026	STATE OF ODISHA NIRA GOUDA VS	BUDHIRAM DAS VS	// // 0	
377	D-WP(C)/49692/2026	STATE OF ODISHA NORBERT EKKA VS	ASTAMI TANDIA VS	// // 0	
378	D-WP(C)/49693/2026	ODISHA STATE CO-OPERATIVE BANK LTD.,BHUBANESWAR SANJIT KUMAR ORAM VS	DURGESH NARAYAN RATH VS	// // 0	
379	D-WP(C)/49694/2026	STATE OF ODISHA NIRA GOUDA VS	BUDHIRAM DAS VS	// // 0	
380	D-WP(C)/49695/2026	STATE OF ODISHA NARENDRA BARIK VS	HRUDANANDA MOHAPATRA VS	// // 0	
381	D-WP(C)/49696/2026	STATE OF ODISHA KUSUM PRADHAN @ KUSUMA PRADHAN VS	SK. ZAFARULLA VS	// // 0	
382	D-WP(C)/49697/2026	STATE OF ODISHA MS FURNITURE GODOWN VS	AKSHAYA KUMAR BEHERA VS	// // 0	AOR20230000872C202600062
383	D-WP(C)/49698/2026	RESERVE BANK OF INDIA NIRA GOUDA VS	BUDHIRAM DAS VS	// // 0	
384	D-WP(C)/49699/2026	STATE OF ODISHA BRAJENDRA BARIK VS	MITHUN DAS VS	// // 0	
385	D-WP(C)/49700/2026	AUTHORIZED OFFICER, BANK OF INDIA, SAMBALPUR MANASI OJHA VS	SOURAV DAS VS	// // 0	
		UNIVERSITY GRANTS COMMISSION, NEW DELHI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/49701/2026	ADWAITA KUMAR PATRA VS STATE OF ODISHA	ARYA TRIPATHY VS STATE OF ODISHA	// 0 //	AOD20220004423C202600033
387	D-WP(C)/49702/2026	SUDHEERENDRA KUMAR NAYAK VS EMPLOYEES PROVIDENT FUND ORGANISATION, EPFO HEAD OFFICE, NEW DELHI	SARADA PRASANNA SARANGI VS EMPLOYEES PROVIDENT FUND ORGANISATION, EPFO HEAD OFFICE, NEW DELHI	// 0 //	
388	D-WP(C)/49703/2026	M/S YASUJA TRANSLOGISTICS LLP, ANGUL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/49704/2026	MINAKSHI PRADHAN VS STATE OF ODISHA	BIJAY JENA VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/49705/2026	BIDYADHAR PANI VS STATE OF ODISHA	BUDHIRAM DAS VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/49708/2026	ASHOK KUMAR BHANJBABU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/49709/2026	TAPAS KUMAR SAMANTARAY VS STATE OF ODISHA	SK.NEZAM VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/49710/2026	ABDUL SAJID VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
394	D-WP(C)/49711/2026	THE AIGIRI COLLEGE OF MEDICAL SCIENCE, KHORDHA VS STATE OF ODISHA	DEBAL PRASAD JENA VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/49713/2026	SABITA MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/49714/2026	HIRANYA KUMAR PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/49715/2026	DILLIP KUMAR HOTA	JYOTI PATNAIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/49716/2026	THE AIGIRI COLLEGE OF MEDICAL SCIENCE, KHORDHA	DEBAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/49717/2026	PRAMOD KUMAR MOHANTY	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/49718/2026	M/S.OMM ENGINEERING WORKS, JAGATSINGHPUR	SAKTI PRASAD DAS	//	
		VS	VS	0	
		DIRECTOR, REGIONAL OFFICE, E.S.I.C., ODISHA	BHUBANESWAR	//	
401	D-WP(C)/49719/2026	SUBASH MEHER	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/49720/2026	B.MOHAN REDDY	ASIT KUMAR CHAUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/49721/2026	UNION OF INDIA	ABHISHEK MOHANTY	//	
		VS	VS	0	
		DHOBARAM SWAIN		//	
404	D-ABLAPL/32119/2026	HADIBANDHU JENA	PRADYUS KUMAR PARHI	SINGLA /177 /2018	AOR20220002297C202600019
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-ABLAPL/32121/2026	CHAITANYA HANTAL	SOUMYA KANTA TRIPATHY	KALIMELA /255 /2024	AOD20240000239C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-ABLAPL/32125/2026	LAXMIKANTA SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /684 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-ABLAPL/32126/2026	ADITYA PRASAD SAHU	NISHIKANT MISHRA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-ABLAPL/32127/2026	NIROJ KUMAR PATEL	SRINIBASH SATAPATHY	DHANUPALI /41 /2025	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/32128/2026	STATE OF ODISHA ALAKA PATEL VS	SRINIBASH SATAPATHY VS	// DHANUPALI /41 /2025 ()	
410	D-ABLAPL/32132/2026	STATE OF ODISHA ASHISH KUMAR JENA @MAGA NAYAK VS	ASHESH KUMAR PRUSTY VS	// MANCHESWAR P.S. /616 /2026 ()	AOD20240000656C202600021
411	D-ABLAPL/32135/2026	STATE OF ODISHA PRAKASH SAHOO VS	ARIJEET MISHRA VS	// PANIKOILI /370 /2024 ()	
412	D-ABLAPL/32136/2026	STATE OF ODISHA SUNIL DEBATA VS	JOGESH CHANDRA JENA VS	// CAPITAL P.S. /716 /2026 ()	
413	D-ABLAPL/32139/2026	STATE OF ODISHA ANIL BHOI @ ANIL KUMAR BHOI VS	BIKRAM KUMAR NAYAK VS	// GOP /304 /2026 ()	
414	D-ABLAPL/32140/2026	STATE OF ODISHA SUBRATA GHOSH VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /259 /2026 ()	
415	D-ABLAPL/32141/2026	STATE OF ODISHA TARUN BATHRA @ TARUN BATA VS	JNYANANANDA PANDA VS	// AMBADOLA /181 /2026 ()	
416	D-ABLAPL/32145/2026	STATE OF ODISHA BIBHU PRASAD SAHOO @ CHHATI VS	SAMARENDRA MOHANTY VS	// BOLAGARH P.S. /425 /2026 ()	
417	D-ABLAPL/32147/2026	STATE OF ODISHA SUBRAT NAYAK @ GUDU VS	MITU KUMAR BISWAL VS	// DHENKANAL SADAR /684 /2025 ()	AOD20240000430C202600060
418	D-ABLAPL/32161/2026	STATE OF ODISHA SOUMENDRA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
419	D-ABLAPL/32162/2026	STATE OF ODISHA GOPABANDHU MAJHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/32163/2026	RINMAY KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TIRTOL /374 /2026 () //	
421	D-ABLAPL/32166/2026	MILAN MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /157 /2026 () //	
422	D-ABLAPL/32168/2026	BIBHU PRASAD PANDA VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /261 /2026 () //	
423	D-ABLAPL/32173/2026	BISWANATH KAMILA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /441 /2026 () //	AOD20240000012C202600326
424	D-ABLAPL/32174/2026	CHITRA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /528 /2026 () //	AOR20220001661C202600019
425	D-ABLAPL/32176/2026	RAMDAS SINGH @ RAMDEV @ RAMA DEBA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SIMULIA /16 /2025 () //	AOD20240000012C202600325
426	D-ABLAPL/32180/2026	ABANI KUMAR PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /197 /2026 () //	
427	D-ABLAPL/32181/2026	RABI DAS @ RABI PRASAD DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	BIRIDI PS /282 /2026 () //	
428	D-ABLAPL/32190/2026	GHANSHYAM MISHRA VS STATE OF ODISHA	JAYDEEP PAL VS	ANGUL TOWN /330 /2021 () //	
429	D-ABLAPL/32191/2026	SOVAN MISHRA VS STATE OF ODISHA	JAYDEEP PAL VS	ANGUL TOWN /330 /2021 () //	
430	D-ABLAPL/32193/2026	SM. SAHED ALI @ SK. SAHIL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOPALPUR /165 /2026 () //	
431	D-ABLAPL/32194/2026	PRAMODA SAHOO	ASIT KUMAR JENA	RAGHUNATHPUR /81 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/32195/2026	PRAVAKAR NAYAK	SATYA RANJAN MULIA	RANPUR /262 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/32196/2026	LAXMIPRIYA SWAIN	ABHISIDDHANTA SAHOO	PURI TOWN /649 /2026	AOR20220000014C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/32197/2026	PURANDAR BADI	SATYA RANJAN MULIA	BARGARH /612 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/32198/2026	SANJAYA KUMAR PATTANAYAK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/32199/2026	ADITYA SWAIN @ ADITYA KUMAR JAYSINGH	KABIRAJ PRADHAN	MANGALA BAG /314 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/32203/2026	CHANDAN SINGH	ASHOK KUMAR SARANGI	KOIDA /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/32204/2026	SUBHASIS MARDARAJ	ABHISIDDHANTA SAHOO	PURI TOWN /649 /2026	AOR20220000014C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/32217/2026	BHIMA PATRA @ BHIMASEN PATRA	ARJUNA CHARANA BEHERA	KAKATAPUR /350 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/32220/2026	SAROJ KUMAR SUKLA	KISHORE KUMAR JENA	KUJANGA /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/32223/2026	PRAMOD PADHIARY	BIJAY KUMAR BEHERA	BARAMBA /377 /2025	AOR20220001736C202600259
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/32224/2026	DHARANIDHAR KISHAN	SWARAJ PATEL	DHARUADIHI /194 /2026	AOR20220000246C202600055
		VS	VS	()	

ORISSA HIGH COURT
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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/32225/2026	STATE OF ODISHA JAJATI KESHARI RAY VS	DEBI PRASAD SAHU VS	// SORO /700 /2026 ()	
444	D-ABLAPL/32242/2026	STATE OF ODISHA AKHAYA KUMAR PRADHAN VS	JAYANTA KUMAR PADHI VS	// MARINE PENTHAKATA /145 /2026 ()	
445	D-ABLAPL/32243/2026	STATE OF ODISHA CHITRASEN SWAIN VS	SAHASRANSU SOURAV VS	// BOLANGIR TOWN /445 /2026 ()	AOR20220001445C202600243
446	D-ABLAPL/32244/2026	STATE OF ODISHA JUGAL NAIK VS	SAHASRANSU SOURAV VS	// BIRMAHARAJPUR /38 /2023 ()	AOR20220001445C202600244
447	D-ABLAPL/32245/2026	STATE OF ODISHA AKASH MAJHI VS	PRAMOD RANJAN BEHERA VS	// DEOGAON /188 /2026 ()	AOD20220003518C202600037
448	D-ABLAPL/32249/2026	STATE OF ODISHA LAXMIPRIYA BEHERA VS	HEMANTA KUMAR TRIPATHY VS	// ATHGARH /35 /2026 ()	
449	D-ABLAPL/32255/2026	STATE OF ODISHA KANHU CHARAN NAYAK VS	ACHYUTANANDA PATTANAIK VS	// BANAPUR P.S. /417 /2026 ()	
450	D-ABLAPL/32258/2026	STATE OF ODISHA SUNITA BISWAL VS	ACHYUTANANDA PATTANAIK VS	// BANAPUR P.S. /406 /2026 ()	
451	D-ABLAPL/32259/2026	STATE OF ODISHA GYANAPRAKASH BINDHANI @ GYANA PRAKASH BINDHANI VS	BNIMHANT MISHRA VS	// KHAJURIPADA /96 /2023 ()	
452	D-ABLAPL/32264/2026	STATE OF ODISHA ANIL KUMAR MANGARAJ VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /406 /2024 ()	
453	D-ABLAPL/32267/2026	STATE OF ODISHA SUCHARITA PATRA VS STATE OF ODISHA(VIG.)	SWARAJ PATEL VS	// ROURKELA VIGILANCE /13 /2026 ()	AOR20220000246C202600057

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/32270/2026	PUJA MALLICK @ MALLIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BANKI /529 /2026 () //	AOR20220001298C202600061
455	D-ABLAPL/32274/2026	SOVAN MISHRA VS STATE OF ODISHA	JAYDEEP PAL VS	ANGUL TOWN /329 /2021 () //	
456	D-ABLAPL/32279/2026	ABHISHEK LAYAK VS STATE OF ODISHA	Suryakanta Dwibedi VS	// () //	AOR20220001245C202600046
457	D-ABLAPL/32280/2026	CHANDAN KUMAR SETHI VS STATE OF ODISHA	Suryakanta Dwibedi VS	// () //	AOR20220001245C202600047
458	D-ABLAPL/32281/2026	AMULYA KUMAR LENKA VS STATE OF ODISHA	Alok Kumar Mohapatra VS	// () //	AOR20220001711C202600047
459	D-ABLAPL/32282/2026	SANJUKTA LENKA VS STATE OF ODISHA	Alok Kumar Mohapatra VS	// () //	AOR20220001711C202600048

ORISSA HIGH COURT

MISC CASES FILED on :14/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/30874/2026 ADMLS/3/2026	SPHINX SHIPPING AGENCY S.A.E MP	SOUMYA JYOTI BISWAL	27/2026
2	D-EXP/16628/2026 EXP/69/2026	P. LAXMINARAYANA MP	SARAT KUMAR BEHERA	34/2026
3	D-EXP/15347/2026 EXP/75/2026	SIRLA MOHAN RAO MP	SARAT KUMAR BEHERA	35/2026
4	D-EXP/16630/2026 EXP/77/2026	BANDARI SIMHACHALAM MP	SARAT KUMAR BEHERA	36/2026
5	D-EXP/16631/2026 EXP/82/2026	SINGUPARAM@SINGAPARAM JAYAR RAO MP	SARAT KUMAR BEHERA	37/2026
6	D-SAO/1/2017 SAO/1/2017	RAHAS BIHARI KARNA MP	M/S.TANMAY MISHRA	48/2026
7	D-TRPCRL/32271/2026 TRPCRL/ /	JATINDRA PATEL @ JATINDRA KUMAR PATEL MP	ATULA KISHORE PANDA	82/2026
8	D-CRLLP/32218/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS ,S.C.VIGILANCE	87/2026
9	D-CRLLP/32221/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	88/2026
10	D-SA/242/1995 SA/242/1995	RAGHUNATH MP		161/2026
11	D-SA/242/1995 SA/242/1995	RAGHUNATH MP		162/2026
12	D-SA/242/1995 SA/242/1995	RAGHUNATH MP		163/2026
13	D-CMABL/49449/2026 CMABL/ /	MAA MANIKESWARI DEVI BIJE, BHAWANIBRUNDABAN ROUT MP		245/2026
14	D-JCRLA/6269/2026 JCRLA/81/2026	DHANU PADHAN MP	ADV.	308/2026
15	D-JCRLA/1035/2026 JCRLA/20/2026	GOPAL JANI MP	ADV.	309/2026
16	D-JCRLA/1035/2026 JCRLA/20/2026	GOPAL JANI MP	ADV.	310/2026
17	D-JCRLA/37027/2024 JCRLA/193/2024	JAWAHARLAL BISWAKARMA MP	SUBASH CHANDRA PRADHAN (OHCLSC) / SIDHARTHA SANKAR RAO	311/2026
18	D-TRP(C)/49465/2026 TRP(C)/ /	MONALISA SAHOO MP	LAXMAN PRADHAN	378/2026
19	D-CRLMP/23224/2026 CRLMP/1120/2026	SUSRI PLASTIC INDUSTRY PVT. LTD., BHUBANESWAR MP		390/2026
20	D-CRLMP/32120/2026 CRLMP/ /	B.M., BALASORE, BHADRAK, COOPERATIVE BANK KARANDEK MP	KABANK KARANDEK	391/2026
21	D-RVWPET/49490/2026 RVWPET/ /	UNION OF INDIA MP	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	463/2026
22	D-RPFAM/49460/2026 RPFAM/ /	RAKESH KUMAR MAHATO @ RAKESH MAHATO MP	RUCHI RAJGARHIA	469/2026
23	D-LAA/49258/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KISURDARABAD BANSINGI MP	SURDARABAD BANSINGI	523/2026
24	D-LAA/49258/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KISURDARABAD BANSINGI MP	SURDARABAD BANSINGI	524/2026
25	D-LAA/49258/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KISURDARABAD BANSINGI MP	SURDARABAD BANSINGI	525/2026
26	D-LAA/49259/2026	LAND ACQUISITION ZONE OFFICER OF KISURDARABAD BANSINGI	SURDARABAD BANSINGI	

	LAA/ /	MP		526/2026
27	D-LAA/49259/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT OF BOUDH		
	LAA/ /	MP		527/2026
28	D-LAA/49259/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT OF BOUDH		
	LAA/ /	MP		528/2026
29	D-LAA/49260/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT, BOUDH		
	LAA/ /	MP		529/2026
30	D-LAA/49260/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT, BOUDH		
	LAA/ /	MP		530/2026
31	D-LAA/49260/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT, BOUDH		
	LAA/ /	MP		531/2026
32	D-LAA/49261/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT OF BOUDH		
	LAA/ /	MP		532/2026
33	D-LAA/49261/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT OF BOUDH		
	LAA/ /	MP		533/2026
34	D-LAA/49261/2026	LAND ACQUISITION ZONE OFFICER OF KSRDARABADI/BOISANGIR, NEW BG RAIL LINK PROJECT OF BOUDH		
	LAA/ /	MP		534/2026
35	D-LAA/49651/2026	M/S. INDIAN OIL CORPORATION LIMITED, SAHIVANIBSOMANTY		
	LAA/ /	MP		535/2026
36	D-MATA/46662/2026	ANUP KUMAR SAHOO	DAITARI PRADHAN	
	MATA/ /	MP		551/2026
37	D-CONTC/28394/2026	BHAWANI SHANKAR JOSHI		
	CONTC/3517/2026	MP		729/2026
38	D-BLAPL/24380/2026	SOMANATH BEHERA	BIGYAN KUMAR SHARMA	
	BLAPL/8338/2026	MP		748/2026
39	D-BLAPL/26368/2026	CHANDAN KUMAR BEHERA		
	BLAPL/9047/2026	MP		749/2026
40	D-BLAPL/27412/2026	BISWANATH DASH	TUSAR KANTI PRAHARAJ	
	BLAPL/9518/2026	MP		750/2026
41	D-CRLREV/32183/2026	SRI BUDHI KENDULAI THAKURANI BIJE, PRABANTA KUMAR SATAPATHY		
	CRLREV/ /	MP		1219/2026
42	D-CRLREV/32192/2026	TIKESWAR BHOI	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1220/2026
43	D-CRLREV/32211/2026	NARAN PARIDA	KABIRAJ PRADHAN	
	CRLREV/ /	MP		1221/2026
44	D-CRLREV/32240/2026	NETRANANDA NAYAK	NIRANJAN LENKA	
	CRLREV/ /	MP		1222/2026
45	D-RSA/167/2013	MARKANDA MEHER	M/S.T.R.MEHER	
	RSA/167/2013	MP		1533/2026
46	D-RSA/598/2014	PARSURAM NANDI	M/S.DURGA PR.PRADHAN	
	RSA/598/2014	MP		1534/2026
47	D-RSA/49546/2026	MARKANDA SAHOO	PRAGNAYA NANDA PATTNAIK	
	RSA/ /	MP		1535/2026
48	D-RSA/49546/2026	MARKANDA SAHOO	PRAGNAYA NANDA PATTNAIK	
	RSA/ /	MP		1536/2026
49	D-RSA/49614/2026	BASUDEV SINGH	DEBAKANT MOHANTY	
	RSA/ /	MP		1537/2026
50	D-RSA/27954/2026	ESETTY TRIPATI PATRO	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		1538/2026
51	D-RSA/49645/2026	PARBATI TRADERS, POTAPOKHARI, CUTTACK	ANUR KUMAR DAS	
	RSA/ /	MP		1539/2026
52	D-ABLAPL/27923/2026	SANGRAM SWAIN		
	ABLAPL/10818/2026	MP		1838/2026
53	D-ABLAPL/26975/2026	ANTARYAMI MAJHI		
	ABLAPL/10454/2026	MP		1839/2026
54	D-ABLAPL/8942/2024	SUSHIL BEHERA @ TIMAN @ RANJEET BEHERA	ANURAG NARAYAN SAMANTRAY	
	ABLAPL/3416/2024	MP		1840/2026
55	D-ABLAPL/27307/2026	JYOTI RANJAN PANDA @ CHINTU PANDA	AASHOK KUMAR BEHERA	
	ABLAPL/10787/2026	MP		1841/2026
56	D-ABLAPL/22239/2026	JAGDISH PODH		
	ABLAPL/9224/2026	MP		1842/2026
57	D-ABLAPL/29154/2026	SURIYA BEHERA@SURATH BEHERA		
	ABLAPL/11150/2026	MP		1843/2026

58	D-ABLAPL/29617/2026 ABLAPL/11287/2026	CHIKU @ DIBYAJYOTI PRADHAN MP	SONALI PANDA	1844/2026
59	D-CMP/49442/2026 CMP/1797/2026	BINAPANI DAS MP	DEEPALI MAHAPATRA	2032/2026
60	D-CMP/22199/2026 CMP/851/2026	PRAVEEN CHANDRA BHANJ DEO MP	UMESH CHANDRA PATNAIK	2033/2026
61	D-CMP/49501/2026 CMP/ /	REVATA TOWER AND ESTATE PVT.LTD., MP	DEEPTI PRASAD BOSE	2034/2026
62	D-CMP/49551/2026 CMP/ /	JAGADAMBA PRASAD @ DANGRI MP	DHANANJAYA MUND	2035/2026
63	D-CMP/49571/2026 CMP/ /	TIKERAM BAG MP	PRAMODA KUMAR MISHRA	2036/2026
64	D-CMP/49635/2026 CMP/ /	RABINDRA NATH KAR MP	ATMAJIT MANMITH DAS	2037/2026
65	D-CMP/49653/2026 CMP/ /	BHAGABAT BHOI MP	KARUNAKAR RATH	2038/2026
66	D-CMP/992/2023 CMP/992/2023	ROHIT KUMAR PRADHAN MP	SUSANTA KUMAR MISHRA	2039/2026
67	D-CMP/49712/2026 CMP/ /	ASIT KUMAR RAY MP	MAHENDRA BIHARI KAR	2040/2026
68	D-MACA/49482/2026 MACA/ /	MANAGER, NEW INDIA ASSURANCE CO.LTD., MP	SATYAKANUMAR KANUNGO	2319/2026
69	D-MACA/49491/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., NEW MP	DEEPTI HIMALA PATI	2320/2026
70	D-MACA/49497/2026 MACA/ /	THE MANAGER CLAIM (TIP), THE ORIENTAL MP	PRASANT KUMAR MAHA, SAMBALPUR	2321/2026
71	D-MACA/49497/2026 MACA/ /	THE MANAGER CLAIM (TIP), THE ORIENTAL MP	PRASANT KUMAR MAHA, SAMBALPUR	2322/2026
72	D-MACA/49529/2026 MACA/ /	THE MANAGER (LEGAL), HDFC GENERAL MP	ANURAG KUMAR, ROURKELA	2323/2026
73	D-MACA/49532/2026 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	2324/2026
74	D-MACA/49531/2026 MACA/ /	MANAGER (LEGAL), HDFC GENERAL INSURANCE MP	ADARSH KUMAR, SUNDARGARH	2325/2026
75	D-MACA/49532/2026 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	2326/2026
76	D-MACA/49629/2026 MACA/ /	BIRANCHI NARAYAN SAHOO MP	LALIT MOHAN MOHANTY	2327/2026
77	D-MACA/431/2015 MACA/431/2015	SANTILATA MOHANTY MP	M/S.BINAYAK PR.MOHANTY	2328/2026
78	D-MACA/45996/2026 MACA/ /	DUSMANTA BEHERA MP	HEMANTA KUMAR MOHANTA	2329/2026
79	D-CRLA/32124/2026 CRLA/ /	OMM MOHARANA MP	SEEWA RANJAN MALLICK	2649/2026
80	D-CRLA/32124/2026 CRLA/ /	OMM MOHARANA MP	SEEWA RANJAN MALLICK	2650/2026
81	D-CRLA/674/2019 CRLA/674/2019	GADA HUIKA MP	M/S SARATHI JYOTI MOHANTY	2651/2026
82	D-CRLA/34174/2025 CRLA/982/2026	DEBENDRA @ RAMESH MEHER MP	JUGALA KISHORE PANDA	2652/2026
83	D-CRLA/34174/2025 CRLA/982/2026	DEBENDRA @ RAMESH MEHER MP	JUGALA KISHORE PANDA	2653/2026
84	D-CRLA/31152/2025 CRLA/1240/2025	PABITRA MUDRIKA@DALABANDHU MP	SURYAKANTA DASH	2654/2026
85	D-CRLA/32207/2026 CRLA/ /	BIBHU@BIBHUTI DAS MP	SATYA RANJAN MULIA	2655/2026
86	D-CRLA/32207/2026 CRLA/ /	BIBHU@BIBHUTI DAS MP	SATYA RANJAN MULIA	2656/2026
87	D-CRLA/32228/2026 CRLA/ /	SIGIPURAM BUDU MP	SUCHIT KUMAR NAYAK	2657/2026
88	D-CRLA/32229/2026 CRLA/ /	BRUNDABAN PRADHAN MP	JYOTIRMAYA SAHOO	2658/2026
89	D-CRLA/32229/2026	BRUNDABAN PRADHAN	JYOTIRMAYA SAHOO	

	CRLA/ /	MP		2659/2026
90	D-CRLA/32228/2026	SIGIPURAM BUDU	SUCHIT KUMAR NAYAK	
	CRLA/ /	MP		2660/2026
91	D-CRLA/32239/2026	MUNA BEHERA	MANASI MOHAPATRA	
	CRLA/ /	MP		2661/2026
92	D-CRLA/32239/2026	MUNA BEHERA	MANASI MOHAPATRA	
	CRLA/ /	MP		2662/2026
93	D-CRLA/32275/2026	DHANIA @ DHANESWAR DALAI	SATYABRATA DASH	
	CRLA/ /	MP		2663/2026
94	D-CRLA/32275/2026	DHANIA @ DHANESWAR DALAI	SATYABRATA DASH	
	CRLA/ /	MP		2664/2026
95	D-CRLMC/26036/2026	UDAYANATH SAHOO		
	CRLMC/3438/2026	MP		2941/2026
96	D-CRLMC/32138/2026	RANJULATA SABAT	BHARATI DASH	
	CRLMC/ /	MP		2942/2026
97	D-CRLMC/25575/2026	SAMBIT KUMAR KHUNTIA	SASWAT KUMAR ACHARYA	
	CRLMC/3041/2026	MP		2943/2026
98	D-CRLMC/32148/2026	SUBHAPRAKASH SWAIN	ASHOK KUMAR BEHERA	
	CRLMC/3899/2026	MP		2944/2026
99	D-CRLMC/32149/2026	LINGARAJ SAHOO @ LINGAN	PRABHAT KUMAR DASH	
	CRLMC/ /	MP		2945/2026
100	D-CRLMC/32144/2026	BISWARANJAN SAHOO	SUMIT KUMAR MOHANTY	
	CRLMC/ /	MP		2946/2026
101	D-CRLMC/32160/2026	MONALISA @ MONALESHA MOHANTY	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2947/2026
102	D-CRLMC/32164/2026	SUSANTA KUMAR PATRA	ASHISH KUMAR MEHER	
	CRLMC/ /	MP		2948/2026
103	D-CRLMC/32184/2026	PRIYANKA AGARWAL	RUDRA NARAYAN PARIJA	
	CRLMC/ /	MP		2949/2026
104	D-CRLMC/32186/2026	PRIYANKA AGARWAL	RUDRA NARAYAN PARIJA	
	CRLMC/ /	MP		2950/2026
105	D-CRLMC/32187/2026	PRIYANKA AGARWAL	RUDRA NARAYAN PARIJA	
	CRLMC/ /	MP		2951/2026
106	D-CRLMC/32188/2026	KUMAR@GOURANGA KUMAR SAHU@GOURANGA KUMAR BARAL		
	CRLMC/ /	MP		2952/2026
107	D-CRLMC/10688/2024	SUMITRA ROUT	PRADEEP KUMAR DASH	
	CRLMC/1927/2024	MP		2953/2026
108	D-CRLMC/31295/2026	HRUDAYA KUMAR KANUNGO	SMRUTI RANJAN ROUT	
	CRLMC/3821/2026	MP		2954/2026
109	D-CRLMC/32206/2026	SUNIL KUMAR CHUALSINGH	SANTOSH KUMAR DASH	
	CRLMC/ /	MP		2955/2026
110	D-CRLMC/32215/2026	MITU @ PRASANTA PRADHAN	KABIRAJ PRADHAN	
	CRLMC/ /	MP		2956/2026
111	D-CRLMC/32232/2026	RAJENDRA KUMAR PRUSTY	BIKRAM KESHARI RAJ	
	CRLMC/ /	MP		2957/2026
112	D-CRLMC/32253/2026	ARABINDA PRASAD NANDA	AMITAV TRIPATHY	
	CRLMC/ /	MP		2958/2026
113	D-CRLMC/32256/2026	MANISH KUMAR JENA	PARSURAM PANDA	
	CRLMC/ /	MP		2959/2026
114	D-CRLMC/32262/2026	BHARATI CHAKRA	RAMDAS ACHARY	
	CRLMC/ /	MP		2960/2026
115	D-WA/49489/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		3190/2026
116	D-WA/49489/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		3191/2026
117	D-WA/49679/2026	SUNITA DASH @TRIPATHY	GOUTAM KUMAR ACHARYA, SR.ADV.	
	WA/ /	MP		3192/2026
118	D-WP(C)/49428/2026	HAREKRUSHNA SAHOO	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		20289/2026
119	D-WP(C)/49309/2026	SATYABHAMA SWAIN	PRAMOD CHANDRA SEJPADA	
	WP(C)/ /	MP		20290/2026
120	D-WP(C)/49311/2026	M/S PRMM CRUSHER	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		20291/2026

121	D-WP(C)/49433/2026 WP(C)/34023/2026	CHHOTU PRASAD MP	ASISH MISHRA	20292/2026
122	D-WP(C)/49438/2026 WP(C)/34040/2026	GANGA SAHU MP	ASISH MISHRA	20293/2026
123	D-WP(C)/49439/2026 WP(C)/34039/2026	JAMUNA SAHU MP	ASISH MISHRA	20294/2026
124	D-WP(C)/23016/2023 WP(C)/23016/2023	PRADIP KUMAR JENA MP	BUDHADEV ROUTRAY	20295/2026
125	D-WP(C)/49441/2026 WP(C)/34124/2026	PAIRUDDIN KHAN MP	KUNAL KUMAR SWAIN	20296/2026
126	D-WP(C)/49425/2026 WP(C)/ /	BHUVANA PROJECT PTV LTD MP	SANATAN DAS	20297/2026
127	D-WP(C)/49447/2026 WP(C)/ /	BISWAJIT MOHAPATRA MP	SOUMYA RANJAN MOHANTY	20298/2026
128	D-WP(C)/49456/2026 WP(C)/ /	GUPTA CHARAN HARIJAN MP	KUNAL KUMAR SWAIN	20299/2026
129	D-WP(C)/49459/2026 WP(C)/ /	SUJIT KUMAR SUBUDHI @ SUJIT SUBUDHA MP	ASHISH KUMAR MOHANTY	20300/2026
130	D-WP(C)/47041/2026 WP(C)/32755/2026	PRATAP CHANDRA NAYAK MP		20301/2026
131	D-WP(C)/8084/2026 WP(C)/6720/2026	SANJAY CHOUDHURY MP	SANTOSH KUMAR DWIVEDY	20302/2026
132	D-WP(C)/49462/2026 WP(C)/ /	JIGYANSHU SEKHAR SAHOO MP	ASHISH KUMAR MOHANTY	20303/2026
133	D-WP(C)/49463/2026 WP(C)/ /	PRADEEP KUMAR SWAIN MP	ASHISH KUMAR MOHANTY	20304/2026
134	D-WP(C)/27605/2026 WP(C)/18935/2026	DR.SANJIB KUMAR PANDA MP		20305/2026
135	D-WP(C)/21286/2026 WP(C)/14894/2026	MEERA RANI BEURA MP	CHITTA RANJAN PATTNAIK	20306/2026
136	D-WP(C)/49467/2026 WP(C)/ /	DOCTOR CARE HOSPITAL AND RESEARCH MP	CHITTA RANJAN PATTNAIK	20307/2026
137	D-WP(C)/49468/2026 WP(C)/ /	FALGUNI PATNAIK MP	ASHISH KUMAR MOHANTY	20308/2026
138	D-WP(C)/49440/2026 WP(C)/ /	SANJAY KUMAR PANIGRAHI MP	SWADHIN KESARI SINGH	20309/2026
139	D-WP(C)/49469/2026 WP(C)/ /	SATYARANJAN KAR MP	ARIJEET MISHRA	20310/2026
140	D-WP(C)/49472/2026 WP(C)/ /	BIPLAB KUMAR JENA MP	ASHISH KUMAR MOHANTY	20311/2026
141	D-WP(C)/49474/2026 WP(C)/34049/2026	SRIKANTA NAYAK MP	DEEPAK KUMAR MOHAPATRA	20312/2026
142	D-WP(C)/49453/2026 WP(C)/ /	SUPERINTENDING ENGINEER, BAITARAN MP	BIRMAJIT KUMAR MOHANTY	20313/2026
143	D-WP(C)/49453/2026 WP(C)/ /	SUPERINTENDING ENGINEER, BAITARAN MP	BIRMAJIT KUMAR MOHANTY	20314/2026
144	D-WP(C)/49476/2026 WP(C)/ /	KANAK MANJARI BEHERA MP	PRAFULLA KUMAR MOHAPATRA	20315/2026
145	D-WP(C)/49477/2026 WP(C)/34070/2026	M/S.CAMPUS MEDICAL STORE, BARAGARH MP	ABHAY KHANDELWAL	20316/2026
146	D-WP(C)/49478/2026 WP(C)/ /	BIJAYA KUMAR BHOI MP	PRAFULLA KUMAR MOHAPATRA	20317/2026
147	D-WP(C)/49455/2026 WP(C)/ /	SUPERINTENDING ENGINEER, BAITARAN MP	BIRMAJIT KUMAR MOHANTY	20318/2026
148	D-WP(C)/49455/2026 WP(C)/ /	SUPERINTENDING ENGINEER, BAITARAN MP	BIRMAJIT KUMAR MOHANTY	20319/2026
149	D-WP(C)/49481/2026 WP(C)/34068/2026	BINOD KUMAR DAS MP	DIPTI RANJAN MOHAPATRA	20320/2026
150	D-WP(C)/49483/2026 WP(C)/ /	CHITTARANJAN MALLIK MP	MANORANJAN MOHAPATRA	20322/2026
151	D-WP(C)/49457/2026 WP(C)/ /	SUPERINTENDING ENGINEER, BAITARAN MP	BIRMAJIT KUMAR MOHANTY	20323/2026
152	D-WP(C)/49457/2026	SUPERINTENDING ENGINEER, BAITARAN	BIRMAJIT KUMAR MOHANTY	

	WP(C)/ /	MP		20324/2026
153	D-WP(C)/49485/2026	CHINMAYA KUMAR MOHAPATRA	PRADIPTA KUMAR SAHOO	
	WP(C)/ /	MP		20325/2026
154	D-WP(C)/5071/2026	SUDHAKAR BEHERA	KOUSIK ANANDA GURU	
	WP(C)/4305/2026	MP		20326/2026
155	D-WP(C)/49458/2026	THE SUPERINTENDING ENGINEER, BAITAR	BISMABIRKADASH DIVISION, KEONJHAR	
	WP(C)/ /	MP		20327/2026
156	D-WP(C)/49492/2026	GYANA RANJAN DASH	SUKANTA KUMAR DALAI	
	WP(C)/34104/2026	MP		20328/2026
157	D-WP(C)/49458/2026	THE SUPERINTENDING ENGINEER, BAITAR	BISMABIRKADASH DIVISION, KEONJHAR	
	WP(C)/ /	MP		20329/2026
158	D-WP(C)/49461/2026	MINATI NAIK	GOURI MOHAN RATH	
	WP(C)/ /	MP		20330/2026
159	D-WP(C)/49494/2026	AKANKSHYA ACHARYA	MANOJA KUMAR KHUNTIA	
	WP(C)/34116/2026	MP		20331/2026
160	D-WP(C)/12241/2026	CHIEF MANAGER BANK OF MAHARASHTRA, BHUBANESWAR		
	WP(C)/9291/2026	MP		20332/2026
161	D-WP(C)/37800/2026	LORD JAGANNATH MISSIONS SCHOOL OHNIRBING, KHURDADHAN		
	WP(C)/32292/2026	MP		20333/2026
162	D-WP(C)/2301/2026	GREWAL MINERALS AND METALS LLP (FORMERLY CHANDAN AS M/S. NATIONAL ENTERPRISES), KEONJHAR		
	WP(C)/2291/2026	MP		20334/2026
163	D-WP(C)/1841/2026	GREWAL MINERALS AND METALS LLP, KEONJHAR		
	WP(C)/2213/2026	MP		20335/2026
164	D-WP(C)/49464/2026	Dr. HALADHARA SAHU	Dr. HALADHARA SAHU (IN PERSON)	
	WP(C)/ /	MP		20336/2026
165	D-WP(C)/34461/2026	BISHNU KUMAR JALAN	SOURAV SUMAN BHUYAN	
	WP(C)/23924/2026	MP		20337/2026
166	D-WP(C)/49515/2026	M/S OMTRON POWER SYSTEMS PVT. LTD, BHUBANESWAR		
	WP(C)/34100/2026	MP		20338/2026
167	D-WP(C)/49516/2026	NIRANJAN MOHAPATRA	MANOJA KUMAR KHUNTIA	
	WP(C)/34091/2026	MP		20339/2026
168	D-WP(C)/49518/2026	BIRANCHI SINGH	JAYDEEP PAL	
	WP(C)/ /	MP		20340/2026
169	D-WP(C)/29910/2026	SRIBASCHA SAMAL	SUKANTA KUMAR NAYAK (2)	
	WP(C)/21842/2026	MP		20341/2026
170	D-WP(C)/49524/2026	M/S SAUBHAGYA RANJAN MISHRA, KHORDHA	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		20342/2026
171	D-WP(C)/49527/2026	ARUN KUMAR SAHANI	CHAKRADHAR SINGH	
	WP(C)/ /	MP		20343/2026
172	D-WP(C)/49507/2026	J SABITRI REDDY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		20344/2026
173	D-WP(C)/49528/2026	GHANASHYAM OJHA	SAIBRATA RATH	
	WP(C)/ /	MP		20345/2026
174	D-WP(C)/49509/2026	THE SUPERINTENDING ENGINEER, BAITAR	BISMABIRKADASH DIVISION, KEONJHAR	
	WP(C)/ /	MP		20346/2026
175	D-WP(C)/49530/2026	NEERAJ SHUVAM LAKRA	NIHAL RATH	
	WP(C)/ /	MP		20347/2026
176	D-WP(C)/49509/2026	THE SUPERINTENDING ENGINEER, BAITAR	BISMABIRKADASH DIVISION, KEONJHAR	
	WP(C)/ /	MP		20348/2026
177	D-WP(C)/49534/2026	M/S.NARAYANI RICE MILL, BHUBANESWAR	KIRAN MAHMOODUL HASAN NIAMATI	
	WP(C)/ /	MP		20349/2026
178	D-WP(C)/49536/2026	JYOSHNNARANI PATI	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		20350/2026
179	D-WP(C)/49511/2026	M/S R.K.SONS	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		20351/2026
180	D-WP(C)/49537/2026	RATNA MANJARI PRUSTY	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		20352/2026
181	D-WP(C)/39716/2026	COLONEL SUJAN MOHANTY	ABHISHEK DASH	
	WP(C)/27327/2026	MP		20353/2026
182	D-WP(C)/46833/2026	SIBAPRASAD SHARMA		
	WP(C)/32455/2026	MP		20354/2026
183	D-WP(C)/49536/2026	JYOSHNNARANI PATI	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		20355/2026

184	D-WP(C)/49547/2026 WP(C)/ /	KUNTALA SETHI MP	ANSHUMAN DAS	20356/2026
185	D-WP(C)/39852/2023 WP(C)/39852/2023	SUKRU PENTHIA MP		20357/2026
186	D-WP(C)/49560/2026 WP(C)/ /	DHOBANI @ DHOBUNI MALLICK MP	JITENDRA SAMANTARAY	20358/2026
187	D-WP(C)/49563/2026 WP(C)/ /	BHAGABAN BISWAL MP	PRATYUSHA NAIDU	20359/2026
188	D-WP(C)/49564/2026 WP(C)/ /	M/S MAHAVIR IRON AND STEELS, SUNDARIB LAL AGARWAL MP		20360/2026
189	D-WP(C)/49566/2026 WP(C)/ /	DHRUBA CHARAN PATI MP	SOURAV SUMAN BHUYAN	20361/2026
190	D-WP(C)/49569/2026 WP(C)/ /	M/S SAHOO BROTHERS JEWELLERS, SUNDARIB LAL AGARWAL MP		20362/2026
191	D-WP(C)/49570/2026 WP(C)/ /	SANATAN BEHERA MP	SUBRATA MISHRA	20363/2026
192	D-WP(C)/49570/2026 WP(C)/ /	SANATAN BEHERA MP	SUBRATA MISHRA	20364/2026
193	D-WP(C)/49573/2026 WP(C)/ /	NALIN KUMAR SAHU MP	SANGRAM JENA	20365/2026
194	D-WP(C)/49517/2026 WP(C)/ /	MANAS RANJAN DASH MP	DURGESH NARAYAN RATH	20366/2026
195	D-WP(C)/36250/2026 WP(C)/27107/2026	RAMESH KUMAR DALEI MP	PRIYABRATA MOHAPATRA	20367/2026
196	D-WP(C)/41318/2026 WP(C)/28649/2026	SUBHASHREE PRIYADARSHINI PATI MP	SASWATI MOHAPATRA	20368/2026
197	D-WP(C)/49538/2026 WP(C)/ /	SURENDRA BHOSAGAR MP	DURGESH NARAYAN RATH	20369/2026
198	D-WP(C)/49496/2026 WP(C)/ /	SRUTI RANJAN SAHOO MP	ARUNA NAYAK	20370/2026
199	D-WP(C)/49604/2026 WP(C)/ /	ORISSA ENGINEERING COLLEGE, KHURDA MP	ASWINI PATNAIK	20371/2026
200	D-WP(C)/42696/2026 WP(C)/29811/2026	NAVIN RAJ MP	PRASANTA KUMAR SAHOO	20372/2026
201	D-WP(C)/49622/2026 WP(C)/ /	BANITA MOHAPATRA MP	GYANA RANJAN SETHI	20373/2026
202	D-WP(C)/49541/2026 WP(C)/ /	SANGITA KUMARI ROY MP	SOUBHAGYA SWAIN	20374/2026
203	D-WP(C)/49627/2026 WP(C)/ /	SYAMARANI NAYAK MP	GYANA RANJAN SETHI	20375/2026
204	D-WP(C)/49642/2026 WP(C)/ /	BHOLESWAR PATRA MP	PRASANTA KUMAR SATAPATHY	20376/2026
205	D-WP(C)/49646/2026 WP(C)/ /	M/S UTKAL SUPPLIERS PVT.LTD., GANJAM MP	SAILAZA NANDAN DAS	20377/2026
206	D-WP(C)/49650/2026 WP(C)/ /	PRAFULLA MOHANTY MP	SWARUP KUMAR PATNAIK	20378/2026
207	D-WP(C)/43312/2026 WP(C)/30016/2026	PRASANT KUMAR MOHANTY MP	RABINDRANATH BARIK	20379/2026
208	D-WP(C)/41023/2026 WP(C)/33883/2026	PRAMOD KUMAR BARAL MP	AMIT KUMAR SAA	20380/2026
209	D-WP(C)/49658/2026 WP(C)/ /	SATRUGHNA KHADIA MP	KOUSIK ANANDA GURU	20381/2026
210	D-WP(C)/49659/2026 WP(C)/ /	MINATI SAHOO MP	KUNAL KUMAR SWAIN	20382/2026
211	D-WP(C)/49673/2026 WP(C)/ /	BASUDEV PANI MP	SUKANTA KUMAR NAYAK	20383/2026
212	D-WP(C)/48103/2026 WP(C)/ /	PRATYUSH SIDHANT THAKUR MP	PULAKESH MOHANTY	20384/2026
213	D-WP(C)/49687/2026 WP(C)/ /	B.C.BHUYAN CONSTRUCTIONS PVT.LTD., SOUBHAGSWAN MP	SOURABESWAN BHUYAN	20385/2026
214	D-WP(C)/49692/2026 WP(C)/ /	NORBERT EKKA MP	ASTAMI TANDIA	20386/2026
215	D-WP(C)/49695/2026	NARENDRA BARIK	HRUDANANDA MOHAPATRA	

	WP(C)/ /	MP		20387/2026
216	D-WP(C)/47837/2026	MUKESH KUMAR	SOUMYA RANJAN MOHANTY	
	WP(C)/33330/2026	MP		20388/2026
217	D-WP(C)/49696/2026	KUSUM PRADHAN @ KUSUMA PRADHANSK. ZAFARULLA		
	WP(C)/ /	MP		20389/2026
218	D-WP(C)/49699/2026	BRAJENDRA BARIK	MITHUN DAS	
	WP(C)/ /	MP		20390/2026
219	D-WP(C)/49702/2026	SUDHEERENDRA KUMAR NAYAK	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		20391/2026
220	D-WP(C)/49704/2026	MINAKSHI PRADHAN	BIJAY JENA	
	WP(C)/ /	MP		20392/2026
221	D-WP(C)/49710/2026	ABDUL SAJID	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		20393/2026
222	D-WP(C)/49718/2026	M/S.OMM ENGINEERING WORKS, JAGATSONGHPUR	SRINIVAS DAS	
	WP(C)/ /	MP		20394/2026
223	D-WP(C)/49667/2026	CHITTARANJAN NAYAK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20395/2026
224	D-WP(C)/49720/2026	B.MOHAN REDDY	ASIT KUMAR CHAUDHURY	
	WP(C)/ /	MP		20396/2026
225	D-WP(C)/49657/2026	TRILOCHAN BARIK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		20397/2026
226	D-WP(C)/49719/2026	SUBASH MEHER	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20398/2026
227	D-WP(C)/49721/2026	UNION OF INDIA	ABHISHEK MOHANTY	
	WP(C)/ /	MP		20399/2026
228	D-WP(C)/49668/2026	M/S. MAA TARINI DRINKS	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		20400/2026
229	D-WP(C)/49670/2026	RATAN MONDAL	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		20401/2026